



Central Administrative Tribunal Principal Bench

OA No. 75/2016

New Delhi, this the 11th day of March, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

(None) ...Applicants

Versus

1. The Chairman
Railway Board, Rail Bhawan
Raisina Road, New Delhi – 110001.
2. The Chairman
Railway Recruitment Cell
Lajpat Nagar, New Delhi-110024.

(By Advocate : Mr. S.M. Arif with Ms. Shabnam Perween)

..... Respondents

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicants. It is noticed that the applicants were not present on 27.11.2019 also. It appears that the applicants have lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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